

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VMN STONES PRIVATE LIMITED
CIN : U14101RJ2019PTC066935
DATE OF COMMENCEMENT OF CIRP : 01ST JULY 2026

LIST OF CREDITORS
SUMMARY AS ON 22nd July 2026

Filing under Clause (ca) of sub- regulation (2) of Regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of Unsecured Financial Creditors (Other than Financial Creditors belonging to any class of creditors)
(Amount in Rs.) as per Annexure -4

Amount in Rs.															
SI NO	Name of the Creditor	Identification No (CIN/PAN)	Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in COC					
1	Devaki Devi		13-07-2026	41,81,721	-	Financial Debt	-	-	Yes	0	0	-	41,81,721	-	-
2	GMN Precision Private Limited		13-07-2026	1,37,61,425	70,00,000	Financial Debt	-	-	Yes	0	0	-	67,61,425	-	-
3	Manoj Somani HUF		13-07-2026	16,33,907	-	Financial Debt	-	-	Yes	0	0	-	16,33,907	-	-
4	Manoj Somani		13-07-2026	3,27,90,148	1,20,00,000	Financial Debt	-	-	Yes	0	0	-	2,07,90,148	-	-
5	Naman Somani		13-07-2026	30,36,888	-	Financial Debt	-	-	Yes	0	0	-	30,36,888	-	-
6	Namita Somani		13-07-2026	70,09,895	50,00,000	Financial Debt	-	-	Yes	0	0	-	20,09,895	-	-
7	Om Prakash Somani HUF		13-07-2026	6,43,448	-	Financial Debt	-	-	Yes	0	0	-	6,43,448	-	-
8	Om Prakash Somani		13-07-2026	7,66,23,865	3,38,51,040	Financial Debt	-	-	Yes	0	0	-	4,27,72,825	-	-
9	Novel Apartments Private Limited		13-07-2026	31,17,500	31,17,500	Financial Debt	-	-	No	42.83	0	-	-	-	-
10	Vikram Financial Services Limited		13-07-2026	41,60,892	41,60,892	Financial Debt	-	-	No	57.17	0	-	-	-	-
				14,69,59,688	6,51,29,432								8,18,30,256		